

14.1.99

Learned counsel for the petitioner is absent when called. Learned senior counsel Shri A.K.Mishra appearing for the respondents is present. In this 1992 matter pleadings have been completed long ago. In spite of this learned counsel for the petitioner is not present nor any request has been made on his behalf seeking adjournment. In view of this O.A. is dismissed for default.

*J.S.M.*  
14.1.99.  
VICE-CHAIRMAN

*J.S.M.*  
14.1.99.  
MEMBER (JUDICIAL)